

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1429
ANSWERED ON:04.03.2015
PHALGUNA SAKA FUNDS ALLOCATED UNDER RMSA
Patil Shri Chandrakant Raghunath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Scheme creates inequality in the distribution of funds among the States;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of allocation of funds amongst States till 31st March, 2014 under RMSA;
- (d) whether the schools receiving grants-in-aid are also eligible to get funds under RMSA; and
- (e) if not, whether the Government proposes to include them in the eligibility criteria for RMSA and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b) The norms of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) are the same for all the States/UTs in the country. The Government of India considers and approves the Annual Work Plan & Budget proposals of the States/UTs based on appraisal as per the scheme norms. The physical and financial proposals of States/ UTs vary, depending on their requirements of schools, priorities and pace of implementation.
- (c) The State-wise details of fund allocation upto 31st March, 2014 under RMSA are annexed.
- (d) & (e) The RMSA scheme has been revised to subsume the schemes of Information and Communication Technology (ICT) in Schools, Vocational Education (VE), Inclusive Education for Disabled at Secondary Stage (IEDSS) & the Girls Hostel Scheme (GH) and extends the benefit of RMSA to aided Secondary schools (excluding infrastructure support and teachers and staff salaries) for quality interventions.